

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2972 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.09.2020 At the request of learned counsel for the petitioner, put up this case after
two weeks under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)